

DIVISION BENCH

O-145

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/24(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd JANUARY, 2021, 10:30 A.M

Name of the Company	INCOME TAX OFFICER Vs. ROC WEST BENGAL & SUKALYAN SUPPLIERS PRIVATE LIMITED		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel/AR appeared through video conference:

Mr. Debu Chowdhury, Advocate] For the appellant

Ms. Meenakshi Manot, Advocate] For R3 & R4

O R D E R

Mr. Debu Chowdhury, Ld. Counsel for the appellant present. Ms. Meenakshi Manot, Ld. Counsel for R3 & R4 present.

List this matter on **19/03/2021**.

**Harish Chander Suri
Member (T)**

**Rajasekhar V.K.
Member(J)**

VC